National Company Law Tribunal Allahabad Bench Allahabad

CP (I&B)No.18/Ald/2017

ATTENDANCE-CUM-ORDERSHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017.

NAME OF THE COMPANY: M/S Himalaya Dassani SECTION OF THE COMPANIES ACT: u/s 9 of I & B Code, 2016

1. Pawan Sharma Advocate Gerational Creditor

2. Pratik J. Nagar Advocate Gerational Creditor Program

Monuey Marae Advocate Carponte Debtor

Will Shri Anney Manner Serier Advocate

Order dated 24.04.2017 18/ALD/2017 M/S Himalaya Dasani

Parties are represented by their respective counsel. Argument in respect of maintainability of this petition are heard.

Parties are in liberty to file written submission if any latest by 28 April 2017

The order is reserved

Date- 24.04.2017

Shri H.P. Chaturvedi (Member Judicial)